

कमी करने का विचार रखती है जिससे कि उनका मूल्य पहली वृद्धि की घोषणा से पूर्व के स्तर पर लाया जा सके ?

†[Prices of Chemical fertilisers

\*44B. SHRI NATHI SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the reduction in the prices of chemical fertilisers has not afforded any substantial relief to the farmers; and

(b) if so, whether Government propose to further bring down the prices of chemical fertilisers to the level obtaining before the first increase was announced?]

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल): (क) जी नहीं। 18 जुलाई, 1975 से 8 फरवरी, 1977 की अवधि के दौरान उर्वकों के मूल्यों में पांच बार कमी की गई थी। मूल्यों में की गई इन सभी कमियों के समग्र प्रभाव से किसानों को कुछ राहत मिली है।

(ख) उर्वकों के मूल्यों की समय-समय पर समीक्षा की जाती है और जब कभी आवश्यक होता है, इनके मूल्य कम कर दिए जाते हैं।

†[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) No, Sir. During the period 18-7-1975 to 8-2-1977, five reductions in the prices of fertilisers were effected. The combined effect of all these reductions has afforded some relief to the farmers.

(b) The prices of fertilisers are reviewed from time to time and as and when any reduction is called for, it is done.]

†[ ] English translation.

## Constitution of the Visva-Bharati University

5. SHRI KRISHNA KRIPALANI: Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have taken any decision on the Report of the Masud Committee appointed to recommend amendments to the Constitution of the Visva-Bharati University;

(b) if so, what are the details thereof; and

(c) by when a legislation in this regard is likely to be introduced in Parliament?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c) The question of amending the Visva-Bharati Act, 1951 in the light of the Report of the Masud Committee is under consideration, and necessary legislation will be introduced in Parliament in due course.

## राष्ट्रीय विपणन संगठन की स्थापना

6. श्री देव राव पाटील : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

क्या सरकार ने कृषि उत्पादकों को विपणन गतिविधियों के सम्बन्ध में सहायता तथा परामर्श देने के लिए एक राष्ट्रीय विपणन संगठन की स्थापना करने का हाल में कोई निर्णय किया है; और

(ख) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

†[Setting up of National Marketing Organisation

6. SHRI DEORAO PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have taken a decision to set up a National Marketing Organisation to assist and advise the agricultural producers in marketing activities; and

(b) if so, what are the details in this regard?

कृषि और सिंचाई मंत्री (श्री प्रकाश सिंह बादल) : (क) जी नहीं।

(ख) प्रश्न ही नहीं उठता।

†[THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) No, Sir.

(b) Question does not arise.]

**Permission to Government employees owning houses to retain Government accommodation**

7. SHRI SYED AHMAD HASHMI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government employees who constructed their own houses after taking house building advances were permitted to retain Government accommodation till December, 1976 to enable them to repay the loan;

(b) whether Government are aware that the orders under which a Government Servant owning a house at the place of his duty cannot retain Government accommodation has adversely affected many Government Servants financially; and

(c) whether Government propose to withdraw these orders and if so, by when a decision is likely to be taken in this regard?

†[ ] English translation.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No, Sir. For continuing in Government accommodation, beyond the 31st December, 1975, such employees are required to pay licence fee at the market rate or at the normal rate if their own houses have been accepted by Government on lease.

(b) Representations to this effect have been received by Government.

(c) No such proposal is under consideration at present.

**Leaky containers of D.M.S. ghee**

3. SHRI MAQSOOD ALI KHAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware that most of the sealed containers, in which Ghee is marketed, by the Delhi Milk Scheme are leaky; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) No, Sir. No such complaint has been received by the Government.

(b) Does not arise.

**World Hindi University**

9. SHRI S. W. DHABE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government propose to set up a World Hindi University in India; and

(b) if so, what are the details of the proposal?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir.

(b) Does not arise.